

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3963  
ANSWERED ON:22.08.2003  
KERALA POWER FINANCE CORPORATION  
RAMESH CHENNITHALA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the State Government of Kerala has requested for inclusion of Kerala Power Finance Corporation Limited (KPFC) in the Approved Market Borrowing Programme list of Union Government with permission to issue SLR Bonds;
- (b) if so, whether any action has been taken to include KPFC in the approved list;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (d): The request of Kerala Government has been examined in consultation with Reserve Bank of India. In view of the decision to exclude allocations for State guaranteed institutions from the approved market borrowing programme, it has not been found feasible to accede to the request of Kerala Government.